

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 119**  
**173/241-242/PB/2019**

**IN THE MATTER OF:**

Emaar Holding II  
v.  
Emaar MGF Land Ltd. & Ors.

... Petitioner/Applicant

... Respondent

**Order Under Section 230-232**

**Order delivered on 12.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

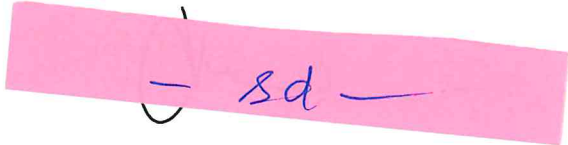
For the  
For the Respondent

Mr. Krishnendu Datta, Sr. Adv. with Mr. Kunal  
Mimani, Ms. Mehak Khurana, Advs. for  
Respondent No. 9  
Mr. Kunal Sinha, Advocate for Respondent No.1  
Dr. U.K. Chaudhary, Sr. Adv, Manisha  
Chaudhary, Mansumyer Singh, Advs. For  
Respondents No. 2,3,4,8

**ORDER**

List the matter for further consideration on 24.09.2021.

  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**